The other applications received from Bihar State Electricity Board or its joint venture were forwarded to the Ministry of Power for their comments. Ministry of Power have sent their comments/recommendations in respect of four cases, which along with other relevant factors will be placed before the Inter-Ministerial Standing Linkage Committee (Long Term) for Power for consideration.

As regards existing power plants of Bihar and Jharkhand, coal supplies are being made to these plants from coal companies of Coal India Limited under Fuel Supply Agreements as per the Annual Contracted Quantity, as decided by the Central Electricity Authority.

## Ban on employment of female dependents of displaced families in CIL

1873. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COAL be pleased to state:

- (a) whether any ban has been imposed on employment of female dependents of displaced families in the Coal India Ltd. (CIL) and its subsidiary companies;
- (b) if so, the reasons therefor along with the details of such displaced families who could not be given employment during the last three years and the current year;
  - (c) the reaction of Government to this gender biased policy of CIL; and
  - (d) the steps taken by Government in this regard?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir. As per the Rehabilitation and Resettlement Policy of Coal India Ltd., 2008, there is no ban imposed on employment of female dependents of displaced families subject to suitability and availability of vacancies.

(b) to (d) In view of reply to (a) above, question does not arise.

## Under production by coal blocks

1874. SHRID. RAJA:

SHRIR.C. SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that several coal blocks allocated to the Coal India Ltd. are producing much less coal than the permitted quantity for extraction;
- (b) if so, the details of the permission given and actual production of such under producing coal blocks for 2009-10 and 2010-11; and
  - (c) the reasons for under production from these blocks?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) to (c) Coal projects are approved with an ultimate capacity to be achieved after due completion of major activities during the construction period of the project.

As such, coal projects that are at different stages of implementation/construction, may not produce the ultimate capacity during the period of construction of the project.

However, in case of coal projects, which are running behind schedule due to various reasons, the actual achievement in coal production may also be less than the envisaged phasing of production indicated in the projects report. Details in this regard is given in Statement (See below).

As per the present assessment, out of 119 projects (costing more than Rs. 20 crores) under different stages of implementation in Coal India Limited (CIL), 38 projects are producing less than the envisaged capacity as per PR. Out of these 38 projects, 2 projects are suffering due to adverse geological conditions, 22 are having problems in land acquisition, forestry clearances, associated Resettlement and Rehabilitation (R&R) etc. and 14 projects are suffering due to miscellaneous reasons like delay in tendering process due to non-participation, DGMS permissions, delay in supply of equipment etc.

Statement

Projects with less production than envisaged in PR

SI.	SUB	Project	Type	Capacity	Actual	Target
No.				(MT)	production	2010-11
					2009-10	(MT)
					(MT)	
1	2	3	4	5	6	7
1.	ECL	J.K. NAGAR	UG	0.44	0.29	0.27
2.	ECL	Sarpi (RCE) AUG.	UG	0.76	0.27	0.51
3.	ECL	Jhanjra PSLW(R-VI)	UG	1.70	0.00	0.00
4.	ECL	Nabakajora-Madhabpur	UG	0.30	0.00	0.00
5.	ECL	Siduli UG	UG	0.30	0.00	0.00
6.	ECL	Kottadih OC (AUG)	OC	1.00	0.27	0.85
7.	ECL	Chitra East (2.50 Mty.)	OC	1.30	0.00	1.40
8.	CCL	Ashok Expn. (10 MTY)	OC	10.00	7.60	7.80
9.	CCL	Bokaro BERMO SEAM	OC	0.80	0.10	0.10
10.	CCL	KONAR	OC	3.50	0.00	0.00

1	2	3	4	5	6	7
11.	CCL	KARO	OC	3.50	0.67	0.60
12.	CCL	Topa RE-ORG	OC	1,20	0.64	0.80
13.	CCL	North Urimari	OC	3.00	0.27	0.25
14.	CCL	Churi-Benti CM	UG	0.81	0.07	0.09
15.	WCL	Bhatadih Expn.	OC	0.65	0.48	0.55
16.	WCL	Junad Extn.	OC	0.60	0.00	0.42
17.	WCL	Gouri DEEP	OC	0.40	0.00	0.00
18.	WCL	Yekona-I	OC	0.40	0.00	0.00
19.	SECL	Pinoura AUG	UG	0.48	0.00	0.24
20.	SECL	Vindhya AUG	UG	0.59	0.00	0.22
21.	SECL	Rani Atari	UG	0.48	0.22	0.30
22.	SECL	Sheetaldhar and Kurja RP	UG	0.88	0.44	0.60
23.	SECL	Damini	UG	0.48	0.29	0.40
24.	SECL	Gayatri	UG	0.30	0.23	0.25
25.	SECL	Nawapara	UG	0.36	0.21	0.27
26.	SECL	Amadand	OC	1,15	0.13	0.80
27.	SECL	Amera	OC	1.00	0.00	0.30
28.	SECL	Mahan (RPR)	OC	0.36	0.01	005
29.	SECL	Amgaon	OC	1.00	0.00	0.20
30.	SECL	Saraipali	OC	1.40	0.00	0 00
31.	SECL	Mahan-II	OC	1.00	0.34	0 80
32.	MCL	Talcher West	UG	0.52	0.00	0 00
33.	MCL	Jagannath	UQ	0.67	0.00	0.00
34.	MCL	Balaram Extn.	OC	8.00	3.61	0.00
35.	MCL	Nataraj	UG	0.64	0.00	0 00
36.	MCL	HBI (AUG)	UG	0.90	0.61	000
37.	MCL	Bharatpur PH-III	OC	9.00	1.48	2.00
38.	NEC	Tirap	OC	0.60	0.00	0.00